

HIGH COURT OF HIMACHAL PRADESH, SHIMLA -171 001

No.HHC/Admn.1(18)/78-XII- Loose-

Dated: 21-08-2013

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to order that Sh. K.S. Chandel, Registrar (Judicial and Judges Branch) will also hold the charge of Registrar (Administration), in addition to his own work

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

Endst No.HHC/Admn.1(18)/78-XII-Loose-

Dated: 21-08-2013

Copy forwarded to:-

1. Shri K.S.Chandel, Registrar (Judicial & Judges Branch);
2. All the OSDs/ Additional Registrars;
3. The Deputy Registrar-cum-Special Secretary to Hon'ble the Chief Justice/ All the Deputy Registrars/Assistant Registrars/ Court Masters/ Secretaries/ Section Officers;
4. The Secretary/Private Secretary/P.As to the Registrar General/ Registrar (Inspection)/ Registrar (Judicial & JB)/Registrar (Vigilance)/ O.S.Ds/ C.P.C./ Asstt. Co-ordinator (Mediation).

(All High Court of Himachal Pradesh, Shimla)

REGISTRAR GENERAL